

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION No. 4662
TO BE ANSWERED ON 20TH MARCH, 2026

WELFARE SCHEMES FOR EX-SERVICEMEN IN BIHAR

4662. SHRI ABHAY KUMAR SINHA:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of Defence Welfare Schemes, pension disbursement and ECHS facilities for ex-servicemen and widows in Bihar including Aurangabad district;
- (b) whether the Government proposes to establish any new defence manufacturing unit or corridor project in Bihar and if so, the details thereof; and
- (c) the steps taken by the Government to increase recruitment rallies and provide skill training for defence jobs in Bihar?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) Kendriya Sainik Board (KSB) and Directorate General of Resettlement (DGR) provides welfare schemes/ benefits to ex-servicemen(ESM)/ widows/ war widows and their dependents. The details are enclosed at Annexure-I and Annexure-II. With respect to pension disbursement, an amount of Rs 44.32 crores has been disbursed to 1097 Armed Forces pensioners of Aurangabad district and an amount of Rs 4,679.86 crores has been disbursed to 1,26,906 Armed Forces pensioners of Bihar in the year 2025 towards their pensionary entitlements. With respect to ECHS facilities, there are 19 ECHS Polyclinics and a vast network of ECHS empanelled hospitals functioning in the State of Bihar to provide cashless and capless healthcare to ESM.
- (b) No.
- (c) The Directorate of Induction and Selection in a Holistic Approach (DISHA) has conducted motivational lecture and one-on-one interaction at Patna on 14th Jun 2025, at Darbhanga on 28th Oct 2025 and at Bihta on 05th Dec 2025 in the state of Bihar. The recruitment procedure of Officers and soldiers of Indian Army is pan-India, irrespective of any state.

...2/-

ANNEXURE I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4662 FOR 20.03.2026 REGARDING WELFARE SCHEMES FOR EX-SERVICEMEN IN BIHAR.

1. Through Armed Forces Flag Day Fund-

S.No.	Grants	Amount (in Rs)
1	Penury Grant (65 Yrs and above) (Non-Pensioners upto Hav Rank)	Rs 8,000/-pm
2	Education Grant (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and upto two children	Rs 2,000/-pm
3	Disabled Children Grant (Pensioner/Non-pen upto JCO Rank)	Rs 3,000/-pm
4	Daughter's Marriage Grant (upto 02 Daughters) (Pensioner/Non-Pen upto Hav Rank)	Rs 1,00,000/-
	Widow Re-Marriage Grant (Pensioner/Non-Pen upto Hav Rank)	
5	Medical Treatment Grant (Non-pensioner upto Hav Rank)	Rs 50,000/- (Max)
6	Orphan Grant (Pensioner/Non-pen All Ranks) • Daughters of ex-servicemen till she is married. • One Son of ESM upto 21 years of age.	Rs 3,000/- pm
7	Vocational Trg Grant for Widows (Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- (One Time)
8	Serious Diseases as listed below: - Angioplasty & Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Cerebral stroke, Prostrate Surgery, Joint Replacement and Renal Failure.	75% & 90% of total expenditure for officers & PBORs respectively. Upto Rs 1.50 Lakh (max).
	Other Diseases: Dialysis and Cancer treatment (Applicable to Non pensioners ESM/Widows/Dependents for wife of ESM in all ranks)	75% & 90% of total expenditure for officers & PBORs respectively. Upto a max of Rs 75,000/- per annum for Cancer and Dialysis.

9	Modified Scooter to Disabled Ex-servicemen applicable upto JCO rank. ESM who are disabled after service with a disability 50% or more.	Rs 1,00,000 (re-apply after 10 yrs)
10	Interest Subsidy on Home Loan applicable upto JCO rank. Reimbursement of 50% interest charged by the banks or Govt/Public Sector including LIC,GIC and HUDCO etc for construction of house to War bereaved , War disabled and attributable peace time casualties.	Rs 1,00,000 max (one time)

2. **Prime Minister's Scholarship Scheme:** Total 5500 scholarship are provided annually to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows: -

(a) Rs. 2500/- per month for boys.

(a) Rs. 3000/- per month for girls.

3. **Financial support to institutions involved in rehabilitation of ESM :-**

<u>S.No.</u>	<u>Organisation</u>	<u>Quantum of Aid/Grant</u>
1	Paraplegic Rehabilitation Centers (i) Kirkee (ii) Mohali	Establishment grant (per annum) (i)Rs 1.20 Cr wef Apr 2016 (ii)Rs 10 lakh (wef Apr 2015)
		} 30,000/- pa per inmate
2	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12 lakh per annum (enhanced to Rs 18 lakh per annum wef FY 2026-27).
3	Cheshire Homes (i) Lucknow (ii) Dehradun (iii) Delhi	Rs 15,000/- per annum per inmate
4	War Memorial Hostels. There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 1350/- per child per month

4. **Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee.** A total of 42 MBBS seats and 3 seats in BDS courses for FY 2025-26 were allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Govt of India nominee.

ANNEXURE II REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4662 FOR 20.03.2026 REGARDING WELFARE SCHEMES FOR EX-SERVICEMEN IN BIHAR.

THE DETAILS OF WELFARE MEASURES FOR ESM PROVIDED BY THE DIRECTORATE OF RESETTLEMENT FOR ESM

S.No.	SCHEME NAME	SCHEME DETAILS
1	DGR sponsored Security Agency Scheme	The DGR empanels/sponsors ESM run Private Security Agencies, and State ESM Corporations for providing security guards to various CPSEs and any Corporate Houses, Private Sector Undertakings as requisitioned
2	DGR Technical Service Scheme	DGR provides Ex-servicemen manpower for 'Technical Services' to the Government Est/ Complexes through empanelled State ESM Corporations. This scheme has been recently introduced.
3	ESM Coal Loading And Transportation Scheme (Officers only)	The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR. Presently the scheme is under revival.
4	Coal Tipper Attachment Scheme for ESM(For JCOs/OR)	This scheme is linked with the ESM Coal loading and transportation scheme
5	Tipper Attachment Scheme for Widows and Disabled Soldiers	Widows upto age of 65 and disabled soldiers having 50% or more disability are eligible to enrol for this scheme. This scheme is linked with the ESM Coal loading and transportation scheme.
6	Issue of DGR Eligibility Certificate for Allotment of LPG/ Retail Outlet (Petrol/ Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota	ESM including War widows/ dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/ dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible for the scheme.

7	Management of Company Owned Company Operated Retail Outlets	Willing ESM (Officers) and JCOs who has not availed any other Govt/DGR benefit are sponsored for the COCO based on Oil Company's requisition for further selection by Oil Company.
8	Management of IGL/ MNGL CNG Stations By ESM In NCR/Pune	Desirous ESM registered in the scheme are sponsored on receipt of requisition from IGL (New Delhi and NCR region) & MNGL (Pune/Nashik).
9	Allotment Of Mother Dairy Milk Booths And Fruit & Vegetable (Safal) Shops In NCR	The ESM are registered for Milk / Safal (Fruit and Vegetable) booths separately till the age of 60 years. They operate these outlets and earn their livelihood / learn entrepreneurship wrt business.
10	Incorporation of Ex-Servicemen In PMBJP Scheme	The Government of India Scheme, Pradhan Mantri Bhartiya Janaushadhi Pariyojna (PMBJP) , aims at establishing nation-wide Generic Medicine pharmacies for providing cheaper medicines to all. A special incentive of a one-time grant of Rs 2 lakhs, in addition to normal incentives (@ 20 % of monthly purchase, Maximum limit- Rs 20,000 p.m) as applicable, is granted as reimbursement of Furniture & fixtures, Computers, Internet, Printers, Scanners etc to Women entrepreneurs, Divyang, SC, ST & those opened at aspirational districts (backward districts). As per F.No 35030/29/2022- Scheme by Dept of pharmaceuticals, Ministry of Chemicals & Fertilizers, Govt of India grant of special incentive has been approved for the ex- Servicemen joining the scheme. The scheme was launched by DGR in collaboration with PMBI in June 2023.
11	Resettlement Training/ Skill Development Courses	<p>Training Directorate at DGR is responsible for organizing and conducting Resettlement / Skill Development Training Courses for retiring/retired personnel of Indian Armed Forces to enhance their skill level for smooth transition and suitable employment in civil street.</p> <p>(aa) For Officers - 60% Course fee is paid by MoD/ DGR while 40% is paid by each individual officer. Widows of officers are also eligible to undergo above courses.</p> <p>(ab) For JCOs/OR & Equivalent - 100% Course fee is paid by MoD/ DGR. Widows of JCOs/OR are eligible to undergo DGR sponsored courses.</p>
